

- (ii) A copy of the Mineral Concession (Second Amendment) Rules, 1969, Published in Notification No. G. S. R. 791 in Gazette of India dated the 15th March, 1969, under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957. [Placed in Library. See No. LT-460/69]

Notifications under Mines and Minerals (Regulation and Development) Act

SHRI D. R. CHAVAN : On behalf of Shri Jagannath Rao I beg to re-lay on the Table a copy each of the following Notifications under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957:-

- (1) G.S.R. 2053 published in Gazette of India dated the 23rd November, 1968, making certain amendments to the Second Schedule to the Mines and Minerals (Regulation and Development) Act, 1957. [Placed in Library. See No. LT-2611/68.]
- (2) S.O. 4118 published in Gazette of India dated the 23rd November, 1968, making certain amendments to Notification No. S.O. 1923 published in Gazette of India dated the 23rd June, 1962. [Placed in Library. See No. LT-2612/68]

Notifications under Central Excises and salt Act and Customs Act

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P.C. SETHI) : I beg to lay on the Table-

- (1) A copy each of the following Notifications under section 38 of the Central Excises and Salt Act, 1944:-
- (i) The Central Excise (Second Amendment) Rules, 1969, published in Notification No. G.S.R. 775 in Gazette of India dated the 15th March, 1969.
- (ii) The Central Excise (Third Amendment) Rules, 1969, published in

Notification No. G. S. R. 776 in Gazette of India dated the 15th March, 1969.

- (iii) GSR 777 published in Gazette of India 15th March [Placed in Library. See No. LT-461/69.]
- (2) A copy each of the following Notifications under section 159 of the Customs Act, 1962:-
- (i) G.S.R. 548 published in Gazette of India dated the 8th March, 1969 (Hindi version).
- (ii) G.S.R. 549 published in Gazette of India dated the 8th March, 1969 (Hindi version).
- (iii) G.S.R. 550 published in Gazette of India dated the 8th March, 1969 (Hindi version).
- (iv) G.S.R. 551 published in Gazette of India dated the 8th March, 1969 (Hindi version).
- (v) G.S.R. 552 published in Gazette of India dated the 8th March, 1969 (Hindi version).
- (vi) G.S.R. 553 published in Gazette of India dated the 8th March, 1969 (Hindi version).
- (vii) G.S.R. 554 published in Gazette of India dated the 8th March, 1969 (Hindi version).
- (viii) G.S.R. 555 published in Gazette of India dated the 8th March, 1969 (Hindi version).
- (ix) G.S.R. 556 published in Gazette of India dated the 8th March, 1969 (Hindi version).
- (x) G.S.R. 557 published in Gazette of India dated the 8th March, 1969 (Hindi version).
- (xi) G.S.R. 558 published in Gazette of India dated the 8th March, 1969 (Hindi version).
- (xii) G.S.R. 559 published in Gazette of India dated the 8th March, 1969 (Hindi version).